

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 266/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Anand Parbat Effluent Treatment Ltd.

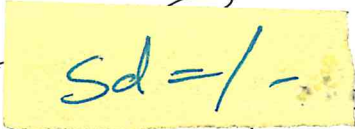
SECTION OF THE COMPANIES ACT: 252

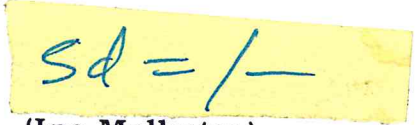
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Niraj Bobby Paonam, Advocate
Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Mr. Manish Raj appearing on behalf of the ROC accepts notice. He prays
for some time to file his reply. To come up on 23rd January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)